

OFFICE OF THE DISTRICT JUDGE,
KORAPUT-JEYPORE.

Dated, Jeypore, the day of March, 2019.

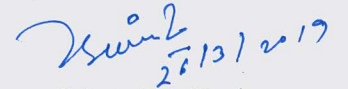
ADVERTISEMENT

Applications on plain paper are invited from the retired Group-D employees, within the age limit of 65 years, for re-engagement to work as Group-D employee in the establishment of the District Judge, Koraput-Jeypore for a spell of six months on consolidated remuneration of Rs.6,000/- (Rupees six thousand) only as stipulated vide Hon'ble High Court's letter No. 9576(30) dated 11.09.2018, in consonance with the Government Rules on the following terms and conditions;

1. The re-engagement is purely temporary and terminable at any point of time without assigning any reasons.
2. The re-engaged employees will be terminated from their respective post till the vacancy of Group-D post filled up by way of regular recruitment process.
3. The initial engagement period is for six months and may be extended for another period of six months on the consolidated remuneration as provided, subject to within the age limit of 65 years and satisfactory performance of the re-engaged employee.
4. Deployment in a particular place of posting/station shall not be claimed.

The application containing the detailed Bio-data is required to be addressed to the District Judge, Koraput-Jeypore, At/Po: Jeypore, Pin-764001 and the last date of receipt of such application by the Office is 10.04.2019, and no application will be entertained beyond the stipulated date.

The undersigned has reserve the right to cancel the process of re-engagement at any period of time without assigning any reasons thereof.


28/3/2019
District Judge,
Koraput-Jeypore.